COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 5 OF 2016 &</u> IA NOs. 531 OF 2016 & 309 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Singareni Collieries Co. Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. K. V. Mohan

Mr. K. V. Balakrishnan for R.1

Mr. Anand K.Ganesan Ms. Swapna Seshadri

Mr. Sanjeep Rajpurohit for R.2

Ms. D. Bharathi Reddy for

TSERC

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>05.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt